

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 97 of 2011

Dated : 26th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Hindustan Chemicals Company ... Appellant(s)

Versus

Dakshin Gujarat Vij Company Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Susmit Pushkar

ORDER

Admit. Issue notice to the Respondents returnable on 29.08.2011. Dasti service is permitted.

Post the matter on **29.08.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS